

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 3181/2003

(6)

New Delhi, this the 13th day of January, 2004

Hon'ble Sh. Sarweshwar Jha, Member (A)

Sh. Beerpal
C/o Pandit Hukam Chand
R/o 851, Main Gurgaon Road
(In front of OCM Complex)
Kapashera, New Delhi - 37.

...Applicant

(By Advocate Sh. Salim Malik)

V E R S U S

1. Union of India through
Director General
Dak Bhawan, New Delhi.
2. Assistant of Post Office
Sub Division, South West-II
Chankaya Puri Post Office
New Delhi.

...Respondents

O R D E R (ORAL)

Shri Sarweshwar Jha,

Heard the learned counsel for the applicant. The applicant was initially appointed as Postman on 17-2-2000 in the Postoffice at Kapashera, Delhi. He continued in the said Post Office till 21-4-2001. It appears that he has also served at other Post Offices, namely, Chankypuri and Mahipalpur. While serving as Postman in these Post Offices, he is reported to have received a salary of Rs.2500/- p.m. He has also enclosed attendance sheet and some salary statements. He has alleged that his services have been terminated without giving him any notice to that effect. He has also served a legal notice on the respondents on 15-11-2002 to which he has not received any reply so far.

2. As the respondents have not been given enough time to consider the legal notice that has been served on them and to give a reply, the proper course at this stage would be to dispose of this OA while hearing on the point of admission

Sarweshwar Jha

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without issuing notices to the them with directions that they consider the legal notice, which has already been served on them and which has been pending with them, and this OA treating it as a representation and dispose them of by issuing a reasoned and speaking order. The respondents shall ensure that their reasoned and speaking order is issued within a period of three months from the date of receipt of a copy of this order.

3. A copy of the OA may be sent to the respondents along with a copy of the present order.

4. Accordingly, the OA stands disposed of in terms of the above directions.



(SARWESHWAR JHA)
MEMBER (A)

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